GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.5897 TO BE ANSWERED ON THE 3RD APRIL, 2018

INTEGRATION OF MARKETS UNDER e-NAM

5897. SHRI JAYADEV GALLA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the markets targeted to be integrated to e-NAM by the end of December, 2017;
- (b) the details of the markets integrated with e-NAM till December, 2017 and the details of the markets which are integrated since January, 2018, State-wise;
- (c) whether it is true that all the integrated markets are not functioning due to influence by middlemen or due to pecuniary reasons in various States; and
- (d) if so, the necessary steps taken by the Government to ensure that all the markets integrated to e-NAM are compulsorily traded under e-NAM and never through other means?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

- (a): No specific target was fixed for number of markets to be integrated with e-NAM platform by the end of December, 2017. However, 585 markets were targeted to be integrated with e-NAM platform by 31st March, 2018.
- (b): Till December, 2017, total 470 markets were integrated with e-NAM platform. Since January, 2018 to 26^{th} March, 2018, a total of 115 markets have been integrated with e-NAM platform. The State-wise details are annexed.
- (c): No, Madam.
- (d): The Central Government is providing free software and assistance for related hardware including quality assaying equipments/ infrastructure, one IT expert for one year per mandi, one State Level Coordinator to each State for installation and rollout of e-NAM platform. Under the scheme, training is provided to market officials, farmers, traders, commission agents and others as may be necessary for successful operation of e-NAM. The Government has recently rolled out few new and user friendly features in National Agriculture Market (e-NAM) platform. The Government through various conferences, seminars, awareness camps, melas and Gram Sabha programmes is disseminating awareness about e-NAM to the various stakeholders including farmers.

The Government is perusing States also to promote e-trading of agri-commodities through e-NAM platform for the benefit of the farmers.

State wise number of markets integrated with e-NAM platform

SI. No	State/Union Territory	Total number of markets integrated as on 31.12.2017	Total number of markets integrated since January, 2018 to 26.03.2018	Total number of markets integrated as on 26.03.2018
1	ANDHRA PRADESH	22	0	22
2	CHANDIGARH	0	1	1
3	CHHATTISGARH	14	0	14
4	GUJARAT	40	39	79
5	HARYANA	54	0	54
6	HIMACHAL PRADESH	19	0	19
7	JHARKHAND	19	0	19
8	MADHYA PRADESH	58	0	58
9	MAHARASHTRA	45	15	60
10	ODISHA	10	0	10
11	PUDUCHERRY	0	2	2
12	PUNJAB	0	19	19
13	RAJASTHAN	25	0	25
14	TAMILNADU	15	8	23
15	TELANGANA	44	3	47
16	UTTAR PRADESH	100	0	100
17	UTTARAKHAND	05	11	16
18	WEST BENGAL	0	17	17
Total		470	115	585
